BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA (CAA) No.417/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M.

Name of the Company Under Section		Falcon Holdings Pvt.Ltd. & Ors. 230-232		

PATITA PABAN BISHWAL, AND lehlom

ORDER

Ld. Counsel for the petitioners is present.

Heard, Admit.

Reserved for order.

Sd

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)